

(d) how were the acquired properties utilised and whether any revenue has been received from such acquired properties during the said period ; and

(e) what are the total administrative expenses for dealing with activities and the strength of the staff and officers engaged in that work?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA) :**

(a) Acquisition proceedings were initiated in 4060, 5382 and 5084 cases during the year 1978-79, year 1979-80 and the period 1-4-1980 to 31-12-1980 respectively.

(b) Number of properties actually acquired in the said periods was 2, 2, and 3 respectively.

(c) Normal compensation payable in the amount of consideration mentioned in the sale deed plus 15% thereof. The compensation paid/payable for the properties acquired as per part (b) is Rs. 7,59,000, Rs. 1,89,750 and Rs. 5,26,326 respectively during the relevant periods.

(d) and (e). The information is not available. The same is being collected and will be laid on the Table of the House as soon as it has been received and complied.

#### **Decisions to Civil Relief to Gujarat for Export duty on Cotton**

2413. **SHRI DAULAT SINHJI JADEJA :** Will the Minister of COMMERCE be pleased to state :

(a) whether Gujarat State has so many time requested the Central Government to take a policy decision in regard to give relief for export duty on cotton ; and

(b) if so, the decision taken by Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) :**(a) and (b). Gujarat Government have been urging for relief in export duty on cotton. Government do not favour any change in the duty structure, since this may adversely effect the needs of the domestic textile industry and also pose competition to export of value-added products in textiles. Government, however, consider individual specific cases of unremunerative exports by Public/Cooperative sectors for partial or full exemption of export duty.

#### **Decline in Export of Handloom Cloth**

2414. **SHRI N. SOUNDARAJAN : SHRI GHUFRAN AZAM :**

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the export of handloom cloth has come down to malpractices recently ;

(b) if so, the steps taken by Government to prevent the malpractices in exporting handloom cloth ; and

(c) whether export quality of handloom cloth is made according to the taste and design by the demanding countries ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) :**

(a) and (b). Government is not aware of any malpractice in the export of handloom goods. The exports of handloom goods (including cotton fabrics, made-ups, garments and silk goods) have increased in the last three years as given below :—

	Rs. in crores
1977-78	Rs. 258.43 crore
1978-79	Rs. 302.92 "
1979-80 (prov.)	Rs. 310.10

(c) By and large export production is on the basis of orders secured after satisfying foreign buyers about quality, design, prices, etc.

**Assistance for new Tourist projects in 1981-82**

2415. SHRI A. C. DAS : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the numbers of tourists from foreign countries received by our country during 1979-80 and 1980-81 ;

(b) the number of Indian tourists who have visited foreign countries during the above period ;

(c) whether Government have proposal to provide financial assistance for some new tourist development projects in 1981-82 ;

(d) if so, the number of such tourist development projects which are going to be worked out in Orissa ; and

(e) the details about the place of other location and the time of their implementation to attract the foreign tourists?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) :** (a) The figures of international tourist arrivals to India are compiled on calendar year basis. Thus the numbers of international tourists who visited India during 1979 and 1980 were 7,64,781 and 8,00,150 respectively.

(b) Statistics of Indians going abroad for various purposes such as study, business, medical treatment, attending conferences under Foreign Travel Schemes, etc. are maintained by the Reserve Bank of India based on the foreign exchange permits issued. The information for the

years 1979-80 and 1980-81 is as follows :

Year	No. of Indians travelling abroad (based on foreign exchange permits issued by RBI)
1979-80	99,026
1980-81 (April to Oct' 80)	76,551

No separate statistics specifically of Indian tourists travelling abroad are being compiled.

(c) to (e). No Central assistance is given for tourism projects as Centrally sponsored in the tourism sector were abolished since the Fourth Five Year Plan. Hence tourism schemes are taken up either in the Central Sector or the State Sector.

The Central Department of Tourism proposes to construct a Forest Lodge at Simlipal National Park in Orissa ; and the Indian Tourism Development Corporation in collaboration with the Orissa Tourism Development Corporation proposes to construct a hotel at Puri and a complex of cottages at Konark. As regards other tourist centres to be developed in Orissa, the travel circuits proposed by the State Government will be discussed with the tourist officials of the Government of Orissa this month for finalising the Schemes to be taken up when the responsibility for their development in the Central and/or State Sector will also be determined.

**Distribution of Steel to Consumers in H.P. and Punjab**

2416. PROF. NARAIN CHAND PARASHAR : Will the Minister of STEEL AND MINES be pleased to state :

(a) what is the nature of set up for the distribution of steel to consumers